GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1264 ANSWERED ON:30.11.2012 TARIFF VALUE ON IMPORT OF RBD PALMOLEIN Antony Shri Anto

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has recently changed the import tariff of Refined, Bleached and Dried (RBD) Palmolein to protect the domestic edible oils in the country including coconut oil; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM

(a) & (b). Yes, the Government has revised the Tariff Value of RBD Palmolein based on international prices fixed under Section 14 (2) of the Customs Act, 1962 vide Notification No.66/2012-Customs (N.T.) dated July 31, 2012. Thereafter Tariff Value of RBD Palmolein is being notified every fortnight. No Tariff Value has been fixed under Section 14(2) of the Customs Act, 1962 for coconut oil. The rate of Customs duty on RBD Palmolein has not been changed.